

DIVISION BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/147(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS RAJATA VYAPAAR PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

For Official Liquidator

Ms. Tanushree Dasgupta, Adv.

Mr. Amit Choudhury, Adv.

O R D E R

1. Ld. Counsel for the Official Liquidator present.
2. Report has been filed by Official Liquidator.
3. Post this matter for further consideration on **22.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**